Date of Order

Order with Signature

Learned counsel for the 24.10.2000.

> applicant Mr.A.K.Mohapatra has filed a Memo stating that the petitioner do not want to pursue this OA and he prays withdrawal of this OA. We have heard Mr. A. K. Mohapatra, learned counsel for the applicant and Mr.S.Behera, learned ASC and perused the records. In view of the Memo filed the OA is dislosed of as withdrawn.

Member (Judicial)

Ods dr. 24.5.96

None appears. Countre be feiled

by four weeks

counter has not been filed. o Bordere Pl.

Rogesm,

order dt 25.6.96

None affears.

Three weeks time allowed to file counter as last Chance.

country biled Coly served